

(iv) NEED FOR FINANCIAL ASSISTANCE TO STATE GOVERNMENT OF WEST BENGAL FOR THE PURCHASE OF PADDY.

SHRIMATI GEETA MUKHERJEE (Panskura): Mr. Chairman, in West Bengal distress sale of paddy has begun. In some surplus pockets, medium paddy is being sold at Rs. 80 to Rs. 100 a quintal. The State Government has planned to buy the paddy and has just started buying. But, there is great unrest among the producer peasants about the totally unremunerative price of paddy fixed by the Central Government at which the State Government is buying. They are naturally demanding remunerative price of Rs. 125 to Rs. 139 per quintal. In view of the fact that the Central Government is also considering raising the minimum price of paddy, I urge the Central Government to help the State Government financially so that the State Government and the FCI can purchase the paddy at Rs. 125 to Rs. 130 per quintal.

(v) NON-IMPLEMENTATION OF ASSURANCES GIVEN TO JAWANS OF THE CENTRAL INDUSTRIAL SECURITY FORCE, IN 1979

SHRI INDRAJIT GUPTA (Basirhat): Mr. Chairman, Sir, as a result of widespread agitation in 1979 by the Jawans of the Central Industrial Security Force (CISF) for improvement in their service conditions and for the right to form their own staff association for representation of grievances, the then Central Government had taken action in the form of large scale dismissals, transfers and arrests pending prosecution. Later on, the then Minister of Home Affairs and the Inspector General, CISF, had given assurances that all these cases of disciplinary action would be sympathetically reviewed and staff disciplinary action would be symeo provided they are only at unit level and were duly elected by the jawans.

It is a matter of deep regret that despite the lapse of over one year, during which a new Central Government has taken office, nothing has

been done to fulfil the assurances given to the men. About 350 jawans are still out of service, one hundred are under suspension, and hundreds more have been arbitrarily transferred. They include a number of members and office-bearers of the local unit-level staff associations which were permitted to be formed by the I.G. Recently, the CISF battalion posted at Ranchi has been singled out for deliberate provocation by the officers who are still maintaining the obnoxious private 'orderly' system which was one of the main grievances of the 1979 agitation, and which was supposed to have been abolished. Any protest, however peaceful, by the men has sought to be savagely suppressed at Ranchi where the battalion was even made to surrender its arms on the demand of the Bihar Government which has no such authority, this being a centrally administered security force.

The entire situation may move towards another conflagration if this repressive policy is persisted with. The only complaint of the Jawans is non-implementation of assurances given. They must be treated as human beings if they are expected to discharge onerous security duties. The sooner the Ministry of Home Affairs looks into their legitimate grievances, the better it will be.

(vi) WORKING OF COMMERCIAL SERVICES OF ALL INDIA RADIO, DELHI STATION

SHRI RASHEED MASOOD (Saharnpur): The working of the Commercial Services of All India Radio, Delhi Station have worsened. The new advertisers find it very difficult to get air time for their products. Whenever, an advertiser approaches the service for booking time, he is told that allotment is done strictly according to the first-come-first-served basis and his name is put on the waiting list. But time is not allotted.

Products of certain producers are given air time repeatedly and continuously. The advertisements booked by certain agencies are given priority.